

Government of Odisha Office of Special Relief Commissioner

No.3116/R&DM(DM),

Dt.02-06-2020

RDM-RLF-MISC-0034-2020

ORDER

Order no. 3057/R&DM(DM) dated 02.06.2020 issued by this Department stands *partially modified* as under:

3. Graded re-opening of areas outside the Containment Zones

d. Schools, colleges, other educational/ training/ coaching institutions, etc. will remain closed till 31st July, 2020. *However, conduct of* examinations shall be permitted.

7. Weekend Shutdown

In the interest of public health and the containment of spread of COVID-19 in the State, shutdown shall be imposed in the districts of Ganjam, Puri, Nayagarh, Khurda, Cuttack, Jagatsinghpur, Kendrapara, Jajpur, Bhadrak, Balasore and Bolangir, on all Saturdays and Sundays till 30th June, 2020. During this shutdown, only the following activities shall be allowed:

- All medical establishments including hospitals, clinics, nursing homes, including medicine stores. Movement of Ambulance and all medical personnel.
- District and Municipal Administration/ Police/ Fire Services
- Central & State Government officials on emergency duty
- Telecom services
- Petrol pumps
- Print and Electronic Media identified by Commissionerate/ District Police
- · Water Supply, sanitation and sewerage workers
- Electricity supply and distribution
- Movement of goods and good carriers, whether loaded or unloaded
- Industrial establishments, factories and construction activities

- · Service sector industries, including IT/ ITeS, Hotel & Hospitality units
- All Agriculture, Horticulture & Allied activities
- All Dairy, Fisheries, Animal Husbandry and Allied activities
- Movement of rail and air transport
- · Road transport on highways, road movement of transiting vehicles
- Movement of Public Transport, private vehicles and taxis (including cabs by aggregators like Ola, Uber, etc.) to and from airports, railway station and bus terminals/ stands/ stops, for facilitating movement of passengers by air, rail and road.
- · Marriages and Funerals, with permission of local authority

10. Safety and Protection of vulnerable persons

The following category of people are advised against outdoor movement, except for essential and health purposes till 30th June, 2020.

- a. Persons above 65 years of age
- b. persons with co-morbidities
- c. pregnant women
- d. children below the age of 10 years

By order of the Governor

Chief Secretary, Odisha

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Memo No. 3117/R&DM(DM) Date: 02.06.2020

Copy forwarded to the Private Secretary to Hon'ble Chief Minister/ Private Secretary to all Ministers/ Chief Secretary/ Development Commissioner/ Agriculture Production Commissioner for kind information.

Special Relief Commissioner & Additional Chief Secretary to Govt. (Disaster Management)

Memo No. 3118/R&DM(DM) Date: 02.06.2020

Copy forwarded to the Addl. Chief Secretary/ Principal Secretary/ Commissioner-cum-Secretary of all Departments/ Director General of Police/ Director General of Police Fire Services/Police Commissioner, Bhubaneswar-Cuttack/ All RDCs/ All Collectors/ Superintendents of Police/ All Municipal Commissioners for kind information and immediate necessary action.

Special Relief Commissioner & Additional Chief Secretary to Govt. (Disaster Management)

Memo No. 3119/R&DM(DM) Date: 02.06.2020

Copy forwarded to the Joint Secretary (Disaster Management), Ministry of Home Affairs (Disaster Management Division), Government of India for kind information.

Special Relief Commissioner & Additional Chief Secretary to Govt. (Disaster Management)